Name of Corporate Debtor - Rainbow Denim Limited

Date of Commencement of CIRP | 10-Mar-26

List of Creditors as on | 31-Mar-26

(Amount in Rs.)

List of Operational Creditors (Government Dues)

S.No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of Receipt	Amount	Amount of claim admitted	Nature of Claim	Amount covered under security interest	Amount covered by guarantee	Whether related party ?	% voting share in COC, if					
1	Assistant Commissioner of Sales Tax – Fazilka	State Government	-	26-Mar-26	25,577,886	25,577,886	Statutory amount due as per assessments orders for the year 2010-11, 2013-24, 2016-17 and 2017-18.	-	-	No	-	-	-	-	-	-
2	Deputy Commissioner, CGST Division, Ferozepur	State Government	-	27-Mar-26	7,914,158	715,833	Dues against OIO 19/SUPDT./GST/ABOH AR/2024-25 DATED: 30.08.2024 & OIO 08/SUPDT/GST/ABOHA R/2024-25 DATED 23.04.2024. COPY OF NOTESHEET OF APPROVAL OF DC FOR THE FY 2020-21. & STOCK HOLDING DETAILS AS MENTIONED IN BALANCE SHEET.	-	-	No	-	-	-	-	7,198,325	Note 2
					33,492,044	26,293,719		-	-			-	-	-	7,198,325	

Note 1 : All the above claims have been verified to the extent of admitted amount. Admitted amounts are based upon verification of proof of claim submitted as no records have been provided by the Suspended Management.

Note 2 : Documents prescribed under Regulation 7(2) of IBBI (CIRP) Regulations, 2016 in respect of the GST of Rs. 6873239 payable on stock held in the books of accounts of the Corporate Debtor for the year ended 31.03.2023 and for the amount of Rs. 1,61,785 - (CGST Rs. 66,692.50 + SGST Rs. 66,692.50) plus interest and penalty thereon for difference between GSTR-1 and GSTR-3B (unpaid self-assessed tax liability) are pending from the GST Department and therefore, claim to that extent is under verification.